## GOVERNMENT OF INDIA POWER LOK SABHA

## UNSTARRED QUESTION NO:5005 ANSWERED ON:23.04.2015 FAST TRACK POWER PROJECT BY NTPC Gavit Dr. Heena Vijaykumar;Patil Shri Vijaysinh Mohite;Radhakrishnan Shri T.;Satav Shri Rajeev Shankarrao

## Will the Minister of POWER be pleased to state:

(a) whether certain projects of 15600 MW capacity have been stalled;

(b) if so, the details thereof along with the reasons therefor;

(c) whether the Government proposes to fast track power projects planned by State-owned companies led by NTPC;

(d) if so, the details thereof along with the time by which these projects are likely to be established; and

(e) the other steps taken by the Government to boost the power projects by resolving the problems associated with it?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) & (b) : The details of under construction Thermal (Coal & Gas) and Hydro Power projects which are stalled along with the reasons are given at Annex-I (a & b) and Annex-II.

(c) & (d) : The details of Thermal power projects being implemented by NTPC in Joint Venture with state-owned companies in the country, along with the time by which these projects are likely to be commissioned are given at Annex-III.

(e): Following steps are taken/being taken to boost the power projects by resolving the associated problems:

(i) Central Electricity Authority (CEA) is monitoring the progress of construction of the power projects in pursuance of 73 (f) of Electricity Act, 2003. Central Electricity Authority continuously monitors the progress through frequent site visits and interaction with the developers and equipment suppliers.

(ii) A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power for monitoring of Thermal and Hydro Generation projects targeted for commissioning during the 12th Plan and beyond along with the associated transmission systems.

(iii) Regular reviews are undertaken by the Government of India at various levels including Ministry of Power, Ministry of Heavy Industries and Cabinet Secretariat to identify the constraint areas and facilitate faster resolution of inter- ministerial and other outstanding issues.

(iv) Government of India has sanctioned a scheme for importing spot RLNG in 2015-16 and 2016-17 for the stranded gas based power plants as well as for plants receiving domestic gas upto the target PLF selected through a reverse e-bidding process. The scheme provides for financial support from PSDF (Power System Development Fund). The outlay for the support from PSDF has been fixed at Rs 7500 crores (Rs 3500 crores and Rs 4000 crores for the year 2015-16 and 2016-17 respectively).